NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.M. ILANGO

COUNSEL FOR PETITIONER

COUNSEL FOR 1,2,3, X4

RESPONDENTS

ORDER

Counsel representing both the parties are present. Both the counsels submitted that settlement talks are in progress between the parties and sought time for reporting the final outcome of the same. Time extended at their request. Put up on 07.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tari

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)